

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.203

IA-242/2023 IA-4749/2022 IA 5802/2022

In

IB-612(ND)/2022

IN THE MATTER OF:

State Bank of India

.....APPLICANT/PETITIONER

Vs.

L.R Builders Pvt Ltd.

....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 07.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL PRASAD BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Ankur Mittal, Ms. Muskan Jain, Advocates.

For the Respondent

: Adv. Harshit Sethi, Adv. Yati Dixit Adv. Isha Arora
Adv. Akash Verma, Adv. Akash Malik.

ORDER

Heard Mr. Ankur Mittal, Learned Counsel appearing for the Applicant/SBI.

Matter heard in part.

List the matter on **09.03.2023** for arguments on behalf of the Respondent.

-SD-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**